

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 437/6/1/INST/ECI/LET/FUNCT/MCC/2021

Dated: 3rd May, 2021

To

1. The Cabinet Secretary,
Government of India,
Rashtrapati Bhawan,
New Delhi.
2. The Chief Secretaries to the Government of:-
 - a) Andhra Pradesh, Amaravati Velagapudi;
 - b) Assam, Dispur;
 - c) Gujarat, Gandhinagar;
 - d) Jharkhand, Ranchi
 - e) Karnataka, Bengaluru;
 - f) Kerala, Thiruvanthapuram;
 - g) Madhya Pradesh, Bhopal;
 - h) Maharashtra, Mumbai;
 - i) Mizoram, Aizawl;
 - j) Nagaland, Kohima;
 - k) Odisha, Bhubaneswar;
 - l) Puducherry, Puducherry;
 - m) Rajasthan, Jaipur;
 - n) Tamil Nadu, Chennai;
 - o) Telangana, Hyderabad;
 - p) Uttarakhand, Dehradun;
 - q) West Bengal, Kolkata.
3. The Chief Electoral Officers of:-
 - a) Andhra Pradesh, Amaravati Velagapudi;
 - b) Assam, Dispur;
 - c) Gujarat, Gandhinagar;
 - d) Jharkhand, Ranchi
 - e) Karnataka, Bengaluru;
 - f) Kerala, Thiruvanthapuram;
 - g) Madhya Pradesh, Bhopal;
 - h) Maharashtra, Mumbai;
 - i) Mizoram, Aizawl;
 - j) Nagaland, Kohima;
 - k) Odisha, Bhubaneswar;
 - l) Puducherry, Puducherry;
 - m) Rajasthan, Jaipur;
 - n) Tamil Nadu, Chennai;
 - o) Telangana, Hyderabad;
 - p) Uttarakhand, Dehradun;
 - q) West Bengal, Kolkata.

Subject:- General Election to the State Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021 and bye-elections to various Parliamentary and Assembly constituencies in various States - Lifting of Model Code of Conduct reg.

Sir,


I am directed to state that the provisions of Model Code of Conduct are enforced from the date of announcement of election schedule by the Election Commission and it remains in operation till completion of election process.

2. Now, that the results in respect of General Election to the State Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021 and bye-elections to various Parliamentary and Assembly constituencies in various States have been

declared by the respective Returning Officers, the Model Code of Conduct has ceased to be in operation with immediate effect.

3. This may be brought to notice of all concerned.

Yours faithfully



(NARENDRA N. BUTOLIA)
SR. PRINCIPAL SECRETARY